

ITEM NO.502

COURT NO.1

SECTION XVI

S U P R E M E C O U R T O F
R E C O R D O F P R O C E E D I N G S

I N D I A

CIVIL APPEAL NO. 3989 of 2006

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

PAWAN KUMAR DIVEDI & ORS.

Respondent(s)

(With appln. (s) for exemption from filing O.T. and office
report)

WITH

C.A. No. 3990/2006
(With Office Report)
C.A. No. 3991/2006
(With Office Report)
C.A. No. 3992/2006
(With Office Report)
C.A. No. 3993/2006
(With Office Report)
C.A. No. 3994/2006
(With Office Report)
C.A. No. 6111/2008
(With Office Report)

Date : 08/07/2014 These appeals were called on for hearing today.

CORAM :

HON'BLE	THE	CHIEF JUSTICE
HON'BLE	MR.	JUSTICE JAGDISH SINGH KHEHAR
HON'BLE	MR.	JUSTICE J. CHELAMESWAR
HON'BLE	MR.	JUSTICE A.K. SIKRI
HON'BLE	MR.	JUSTICE ROHINTON FALI NARIMAN

For Appellant(s)
in all C.As.Mr. P.P. Rao, Sr. Adv.
Mr. Sunil Gupta, Sr. Adv.
Mr. M. R. Shamshad, Adv.

Signature Not Verified

Mr. Rohit Sthalekar, Adv.

Digitally signed by
NEETU KHAJURIA
Date: 2014.07.09

Mr. Shashank Singh, Adv.

17:22:48 IST
Reason:

Mr. M.A. Umar, Adv.

For Respondent(s)
In CA 3989/2006

R.Nos.11-18

Mr. Yash Pal Dhingra, Adv.

...2/-

2

R.No.19

Mr. Yatish Mohan, Adv.
Ms. Vanita Y. Mohan, Adv.
Mr. E. C. Vidya Sagar, Adv..

R.Nos.1-9

Dr. M.P. Raju, Adv.
Mr. P. George Giri, Adv.
Mr. James P. Thomas, Adv.
Mr. K.K. Mishra, Adv.

in CA 3990/2006

R.No.2 Mr. Varun Thakur, Adv.
Ms. Shraddha Saran, Adv.
For Mr. Shankar Divate, Adv.

R.Nos.1,3-6 Dr. M.P. Raju, Adv.
Mr. P. George Giri, Adv.
Mr. K.K. Mishra, Adv.

In CA 3991/2006

R.Nos.1,3,4,6, Dr. M.P. Raju, Adv.
8,10,11 Mr. P. George Giri, Adv.
Mr. K.K. Mishra, Adv.

R.Nos. 7 & 9 Mr. Varun Thakur, Adv.
Ms. Shraddha Saran, Adv.
For Mr. Shankar Divate, Adv.

R.No.12 Mr. R.D. Upadhyay, Adv.

R.No.2 Ms. Abha Jain, Adv.

In CA 3992/2006

R.No.1 Mr. Gaurav Jain, Adv.
Ms. Abha Jain, Adv.
Mr. N.K. Jain, Adv.

R.No.2 Dr. M.P. Raju, Adv.
Mr. P. George Giri, Adv.
Mr. K.K. Mishra, Adv.

In CA 3993/2006

R.Nos.1-2 Ms. Purnima Bhat, Adv.

...3/-

3

In CA 3994/2006

R.Nos.1-3 Mrs. Priya Puri, Adv.
Mr. S.K. Puri, Adv.
Mr. Suresh Chandra Dwivedi, Adv.
Mr. Purunendu Keshav, Adv.

In CA 6111/2008

R.Nos.1-6 Mr. Vivek Vishnoi, Adv.
Mr. Mukesh Verma, Adv.
Mr. Pawan Kumar Shukla, Adv.
For Mr. Yash Pal Dhingra, Adv.

R.Nos.7-8 Mr. M.R. Shamshad, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Arguments heard in part.

For further arguments, list this group of
matters on July 9, 2014.

(Neetu Khajuria)

(Renu Diwan)

Sr.P.A.

Court Master